

Shri Jhulan Sinha: How long the matter has been hanging fire?

Shri T. T. Krishnamachari: It is not hanging fire, Sir.

Shri K. K. Basu: May I know when we can expect a decision from the Government as to the plan for synthetic oil?

Shri T. T. Krishnamachari: It is not a matter, Sir, which is awaiting decision. No decision can be expected in the near future.

TRADE RELATIONS WITH CEYLON

***462. Kumari Annie Mascarene:** (a) Will the Minister of Commerce and Industry be pleased to state whether India is having any trade relation with Ceylon?

(b) What are the commodities of export and import between the two countries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir. We are having normal trade relation with Ceylon.

(b) Attention is invited to "Statistics of foreign trade of India by countries and currency areas for January to March, 1952" and other issues (Published by Director General of Commercial Intelligence and Statistics, Calcutta), copies of which are in the Parliament Library.

Kumari Annie Mascarene: May I know whether any foodgrains are exported to Ceylon?

Shri T. T. Krishnamachari: I must ask for notice.

An Hon. Member rose—

Mr. Deputy-Speaker: The Question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

PAKISVANI PILGRIMS WHO VISITED INDIA

***440. Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) the number of Pakistani pilgrims who arrived in India to participate in the 67th Urs of Hazrat Khwaja Syed Nizamuddin Aulia in Delhi this year; and

(b) the number of batches and the total strength of Pakistanis that visited India as pilgrims to the holy places during the last twelve months?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) 76.

(b) Twenty pilgrim parties consisting altogether of 1669 pilgrims visited shrines in India in 1952.

U. N. RESOLUTION ON KASHMIR

***441. Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) whether the U. N. Secretary-General had communicated to India the text of the Security Council's last resolution on Kashmir; and

(b) whether India sent in her reply by the 23rd January, 1953?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) The Government of India did not accept the Security Council's resolution of the 23rd December, 1952, and informed the Security Council accordingly.

CLOTH AND YARN (STOCKS)

***452. Shri S. C. Singhal:** Will the Minister of Commerce and Industry be pleased to state:

(a) the stock of cloth and yarn at present held by the mills in India as compared to the stocks held in the same month during the previous three years;

(b) whether the reduction in export duty increased the export of textiles from India and if so, by what quantity;

(c) how many mills have stopped working due to heavy accumulation of stocks and by what percentage production has been reduced due to these closures; and

(d) whether due to slump in cloth, Government have made any relaxation in their policy regarding licensing of textile business?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A statement is placed on the Table of the House.

(b) It is too early to estimate the results of the reduction in the export duty.

(c) 17 mills stopped working either totally or partially on account of accumulation of stock for different periods during the year 1952; the loss of production was 21 per cent in respect of cloth and 41 per cent in respect of yarn during that period.

(d) Licensing of dealers is the concern of the State Governments. The Central Government have, however, asked them to issue licences freely.

STATEMENT

(figures in bales)

Year	Stock as on 31st December of each Year	
	Yarn	Cloth
1949 . . .	134,827	237,520
1950 . . .	75,787	149,516
1951 . . .	115,555	214,029
1952 . . .	150,000	264,000

WORLD BANK LOAN FOR STEEL INDUSTRY

*459. **Shri Madhao Reddi:** Will the Minister of Commerce and Industry be pleased to state what is the total amount of loans granted by the International Bank of Reconstruction and Development for the expansion of the Indian Iron and Steel Company?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 31.5 million dollars (Rs. 15 crores approximately).

COTTON FOR TEXTILE MILLS

*463. **Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of India have decided to give cotton textile mills 100 per cent. quota of cotton on the basis of their consumption in 1951-52;

(b) whether the textile mills have agreed to lift their full quota of cotton; and

(c) whether Government have fixed any time limit for the mills to lift their respective quotas?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes.

(b) and (c). The cotton has to be lifted by the mills as it comes into the market.

MANPOWER FOR DEVELOPMENT SCHEMES

*464. **Shri S. N. Das:** Will the Minister of Planning be pleased to state:

(a) whether any, and if so, which, of the Community Project Centres in 502 P.S.D.

different States have been able to mobilise and utilise the un-employed manpower of their respective areas for the task of planning and development;

(b) if the answer to part (a) above be in the affirmative, the extent to which they have proceeded in the direction; and

(c) the various categories of work that the different centres have so far been able to undertake?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes: All centres.

(b) and (c). Details will be available in the Quarterly Progress Reports which have started coming in from the State Governments.

MILK FOOD

*465. **Shri Tushar Chatterjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and value of milk food imported into India since 1947 and the countries from which the imports were made;

(b) the quantity and value of milk food manufactured in India during the same period;

(c) whether the Government of India have considered the question of protecting Indian interests from foreign competition so far as this industry is concerned; and

(d) whether the Government of India have any plan to develop milk food industry in the country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 6.]

(b) Milk food is not manufactured in India.

(c) Does not arise.

(d) Yes, Sir.

INDO-BURMESE CONFERENCES ON BORDER PROBLEMS

*466. **Shri Rishang Keishing:** (a) Will the Prime Minister be pleased to state how many times, meetings between the representatives of the Governments of India and Burma were held on border problems in the year 1952 and what were the subjects discussed in them?

(b) Who are generally appointed as representatives of the two Governments in those meetings?